

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:58

ANSWERED ON:01.12.2004

CBI PROBE ON IRREGULARITIES IN PURCHASE OF DRUGS

Chandrapan Shri C.K.;Das Gupta Shri Gurudas

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the CBI had probed into the irregularities committed in the purchase of drugs for supply to the CGHS dispensaries in 1998 ; and

(b) if so, the findings of the probe and the action taken, if any, against the persons found guilty?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a) &(b) CBI had investigated 2 cases in Delhi and one case in Bhubaneshwar relating to the irregularities committed in the purchase of drugs for supply to the CGHS dispensaries in 1998.

As per the findings, the medicines have been supplied at inflated rates to some CGHS dispensaries by two local chemists in Delhi and one in Bhubaneshwar. It was alleged that some doctors and pharmacists of the concerned CGHS Dispensaries in Delhi and in Bhubaneshwar had colluded with the concerned chemists in the matter of local purchase of medicines by inflating the Maximum Retail Price of the supplied medicines. Following the recommendations of CBI and in consultation with CVC, departmental proceedings for major penalty have been initiated against one doctor and five Pharmacists and for minor penalty against six other Pharmacists. Prosecution proceedings have also been initiated by the CBI against one Pharmacist and two local chemists of Delhi. The concerned local chemists have also been blacklisted.